

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001

Tel: 23753915/Fax: 23753920

No: L-1/95/CERC/2011-CERC

24.11.2011

Dear Sir/Madam,

Sub: Oral Hearing on ‘Guidelines for scrutiny and approval of commissioning schedule of the Hydro Electric Projects of a developer, not being a State controlled or owned company’.

In terms of Regulation 7 (2) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, the Commission has issued guidelines for scrutiny and approval of commissioning schedule of the Hydro Electric Projects of a developer, not being a State controlled or owned company as envisaged in the tariff policy. The guidelines were uploaded on the CERCs website, i.e. www.cercind.gov.in on 9.11.2010 for inviting comments/suggestions/objections.

2. It has been decided by the Commission to hold oral hearing on the above subject on 23 December 2011 as per details given below:-

Date	Venue	Timing	Invitees
23.12.2011 (Friday)	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi.	From 10.30 Hrs. and onwards	Representatives of stakeholders and interested person.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **23.12.2011** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned latest by **21.12.2011**. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

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Tel: 23753915/Fax: 23753920

No: **L-1/95/CERC/2011-CERC**

13.12.2011

Dear Sir/Madam,

Public Notice

Sub: Oral Hearing on 'Guidelines for scrutiny and approval of commissioning schedule of the Hydro Electric Projects of a developer, not being a State controlled or owned company'.

The oral hearing on the above mentioned subject earlier scheduled on 23.12.2011, has been pre-poned to be held on 22.12.2011 at 3.00 P.M.

2. The other details as mentioned in the previous public notice dated 24.11.2011 remain unaltered.

Yours faithfully,

Sd/-
(Rajiv Bansal)
Secretary

Copy to:

Chairperson/Member (SJ)/Member(VSV)/Member(MDD)/Member (EO)